# GOVERNMENT OF INDIA MINISTRY OF DEFENCE

## DEPARTMENT OF EX-SERVICEMEN WELFARE

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 3696**

TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2022

#### ONE RANK ONE PENSION SCHEME

3696. SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI: PROF. SOUGATA RAY:

Will the Minister of Defence be pleased to state:

- (a) whether the Government has successfully implemented One Rank One Pension Scheme (OROP) for the soldiers;
- (b) if so, the details and the present status of the implementation of the scheme;
- (c) whether there has been undue delay in the implementation of the scheme and if so, the reasons therefor along with the expected time scheduled to complete the said process;
- (d) whether there is any loop-holes in its implementation that is making few of the soldiers to run from pillar to post in order to get their grievances rectified; and
- (e) whether there is a separate cell in the Ministry with dedicated staff to look into the matters of OROP and if so, the details thereof?

### ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): Yes, Sir.
- (b): The Government has implemented One Rank One Pension (OROP) vide MoD letter no. 12(1)/2014/D(Pen/Pol)-Part-II dated 07.11.2015 and tables for fixation of pension were issued vide MoD letter no. 12(1)/2014/D(Pen/Policy)-Part-II dated 03.02.2016.
- (c): No, Sir.
- (d): No, Sir.
- (e): No, Sir.

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